

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). There are six ESI Hospitals and one Annexe in Andhra

Pradesh. The location of these hospitals, bed capacity and number of beneficiaries are as given below :

Sl. No.	Location of hospital	Bed capacity	No. of beneficiaries
1.	Sanathnagar (Hyderabad)	310	} 6,01,400
2.	Irrumnuma (Annexe) (Hyderabad)	24	
3.	Sirpurkagaznagar	110	47,700
4.	Vishakhapatnam	110	59,200
5.	Adoni	50	24,100
6.	Warangal	50	40,200
7.	Vijaywada	110	56,100

(c) to (e). Two hospitals (one at Rajahmundry with 50 beds and the other at Pattancheru with 68 beds) and 114 additional beds in the existing hospitals at Sanathnagar (74 beds), Visakhapatnam (15 beds) and Vijaywada (25 beds) are under construction.

Wheat Damaged due to Pre-Monsoon Rains

1022. SHRI SODE RAMAIAH :
SHRI KAMAL NATH :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that lakhs of tonnes of wheat was lying uncovered in the open in U.P., Punjab etc. and has suffered damage because of pre-monsoon rains recently;

(b) if so, the details thereof; and

(c) the steps being taken by the Food Corporation of India to provide the storage facilities to protect the procured wheat from rains ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) No, Sir. Entire stock of wheat in U. P. and Punjab is well covered and is either under CAP (Cover and Plinth) or godown storage.

(b) Does not arise.

(c) During 1985-86, the Food Corporation of India, Central Warehousing Corporation and the State Warehousing Corporations taken together are expected to construct covered storage capacity of 22.84 lakh tonnes for foodgrains. The Food Corporation of India is also making efforts to hire additional capacity from other sources. In addition, the Corporation has also arranged sufficient number of polythene covers and other accessories required for cover-and-plinth (CAP) storage.

Objective achieved under Urban Land Ceiling Act

1023. SHRI MOHD. MAHFOOJ ALI KHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) to what extent the Urban Land Ceiling Act has achieved its objective in providing houses to the people at reasonable prices and to contain the speculation in the land prices in the urban areas; and

(b) what steps are contemplated by Government to achieve the desired results ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) So far, State Governments have approved 1980 schemes under Section 21 of the Urban Land (Ceiling and Regulation) Act, 1976 envisaging construction of 2,74,458 dwelling units on 3402.40 Hects. of land for